

(b) Of the above, the number of posts reserved for Scheduled Castes and Anglo-Indians was 567 and 389 respectively. No posts were reserved for scheduled tribes because the recruitment was practically completed before issue of the orders reserving posts for Scheduled Tribes separately.

As regards Newspapers in which posts were advertised, a statement is placed on the Table of the House showing the names of the papers and the dates of insertion. [See Appendix VIII, annexure No. 24.]

(c) The numbers of Scheduled Castes and Anglo-Indians who applied were 1,500 and 95 respectively.

(d) The number of Scheduled Castes and Anglo-Indians selected were 144 and 82 respectively.

(e) All advertisements issued by the Commission were sent to the Organisations and persons representing these communities. According to the orders issued by the Home Ministry, the functions of these organisations are limited to advising candidates and bringing to their notice any examination etc. and not to press the claims of any individual candidate.

Shri Ganpati Ram: Does the rule for recruitment for Class III staff require that one of the members of the Selection Board should be a scheduled caste member in the Service Commission?

Shri Satish Chandra: I could not say off-hand. So far as I know, the recruitment is made by the Railway Service Commission as it is constituted.

Shri Ganpati Ram: Is it a fact that nobody from the Scheduled Castes has yet been selected as Secretary and Office Superintendent and, if so, why?

Shri Satish Chandra: I could not say to what posts exactly these 144 persons have been selected. The only information that I can give is that 144 persons have been selected for Class III services.

Shri B. S. Murthy: May I know why only 144 out of the 568 seats reserved have so far been filled and what do Government propose to do in order to completely fill the quota of seats reserved for the Scheduled Castes?

Shri Satish Chandra: As I said just now, the selections are made by the Railway Service Commission. The Chairman of the Railway Service Commission, Bombay, has stated that in the case of Scheduled Caste candidates their applications were considered most sympathetically, but it

was found that in a majority of cases, they were much below the requisite standard in respect of general knowledge, personality, etc.

Shri B. S. Murthy: Will Government be pleased to call for information as to whether qualified persons had applied and their applications had not been considered and seats allotted to them?

Shri Satish Chandra: I have nothing to add to what I have already stated. Their cases for recruitment are considered most sympathetically.

श्री पी० एन० राजा भोज : सिट्टेशन बोर्ड के मेम्बर कौन हैं और उन में कोई शिड्यूल्ड कास्ट का है ?

श्री सतीश चन्द्र : यह भर्ती तो रेलवे सरविस कमीशन ने की है । कोई सिट्टेशन बोर्ड अलग नहीं है ।

श्री पी० एन० राजा भोज : जो और जाति के हैं वह शिड्यूल्ड कास्ट वालों को नहीं लेते हैं ।

Mr. Speaker: Order, order. He always argues after putting a question. He must take the information and not argue further.

LOCOMOTIVES MANUFACTURERS COMPANY OF ENGLAND.

*1730. **Shri J. N. Hazarika:** Will the Minister of Railways be pleased to state:

(a) the number of locomotives purchased from the Locomotives Manufacturers Company of England since 1949 Agreement; and

(b) when the term of supervision of the Chittaranjan Project by the said company under the Agreement will be put to an end or whether the term will be extended?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) Orders for a total of 180 locomotives have been placed with the Locomotive Manufacturing Company.

(b) The Technical Aid Agreement with the Locomotive Manufacturing Company will terminate in December, 1954. At present, there is no proposal to extend the period of this Agreement.

Shri G. S. Bharati: What are the main terms of the Agreement?

Shri Satish Chandra: The Agreement is current for five years. Under the Agreement the company will provide, besides expert advice, technicians and supervisory staff for services at Chittaranjan, to be ultimately replaced by Indian technicians, trained in locomotive manufacturing works in Great Britain. We are required to place orders with the company for at least 200 locomotives during these five years.

Shri G. S. Bharati: Is it compulsory to purchase all the locomotives that are contracted for?

Shri Satish Chandra: According to the Agreement, a minimum order of 40 locomotives has to be placed each year.

Shri B. S. Murthy: What types of engines are imported—broad gauge or metre gauge?

Shri Satish Chandra: Both, I think.

Shri T. N. Singh: Is it permissible to terminate the Agreement earlier and if so, have the authorities explored the possibilities of an earlier termination?

Shri Satish Chandra: An earlier termination will not be beneficial to us. Our technicians are being trained there and our aim is to manufacture cent. per cent. locomotive parts by 1954.

Shri K. K. Basu: Out of the 180 locomotives contracted for, how many have so far been imported?

Shri Satish Chandra: 27 have already arrived and the delivery of another 100 against our second order will commence this month.

Mr. Speaker: Next question.

KHADRALA YOUTH CAMP,
HIMACHAL PRADESH

*1731. **Shri Buchhikotaiah:** Will the Minister of States be pleased to state the amount granted by the Central Government to the Khadralla Youth Camp in Himachal Pradesh?

The Minister of Home Affairs and States (Dr. Katju): Nothing whatever.

Shri Buchhikotaiah: May I know whether there has been any request made by the organisers of this youth camp for funds?

Dr. Katju: Not to my knowledge.

FRUIT PRESERVATION

*1732. **Shri Achuthan:** Will the Minister of Food and Agriculture be pleased to state whether there is any scheme for the preservation of different varieties of fruits grown in different parts of the country in different seasons for the purpose of internal marketing and for export?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): No, except such fruit preservation as is undertaken by private enterprise.

Shri Achuthan: May I know whether there is any data regarding the total quantity of fruits grown in our country?

Shri Karmarkar: I have no ready information on the point now.

Shri B. S. Murthy: May I know whether any help is being rendered to these firms?

Shri Karmarkar: All possible help is being rendered.

Shri B. S. Murthy: Have Government any scheme for starting fruit preservation factories of their own?

Shri Karmarkar: No, Sir.

Shri V. P. Nayar: Have Government any idea of the quantity of fruits wasted by rotting and decaying due to lack of facilities for canning and preservation?

Shri Karmarkar: Notice.

Shri Achuthan: What is the quantity of fruits imported into India?

Shri Karmarkar: Notice.

BURMESE MEDICAL MISSION IN INDIA

*1733. **Shri C. R. Chowdary:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that a Burmese Medical Mission is touring the country recruiting medical officers for service in the Union of Burma;

(b) if so, whether it is under an agreement at Government level; and

(c) the terms of the agreement?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). Yes.

(c) A copy of the terms of agreement offered by the Government of Burma to Indian doctors willing to serve in Burma is placed on the Table of the House [See Appendix VIII, annexure No. 25.]